

DRAFT

F. No.: 7-NT (36)98-Vol-II

Date: 03.07.2020

NT Exam Circular No: 01/2020

Extension of period of validity of nautical discipline examination functions due to the Covid-19 Pandemic – reg.

1. The Directorate had issued NT Branch Circular No. 05/2005 dated 06.05.2005 which specified the period of validity of passed function for the nautical discipline STCW Competency Examination as five years from the date of passing the examination.
2. Due to the COVID-19 global pandemic, the Directorate deferred the conduct of all Competency Examinations with effect from 24.03.2020 vide DGS Order 02 of 2020 dated 16.03.2020.
3. To ensure that candidates who have passed certain functions of the nautical discipline Competency Examinations are not put to undue hardship in completing their examinations within the specified validity period of 5 years due to the non-conduct of examinations, it has been decided that the period during which Competency Examinations have not been conducted shall not be considered for assessing the period of validity of nautical discipline examination functions of 5 years.
4. This is issued with the approval of the Chief Examiner of Masters & Mates and Nautical Advisor to the Govt of India (i/c).

Capt.G.P.Shenoy
Nautical Surveyor cum DDG (Tech)